

S.O. 1930(E)., dated the 7th May, 2024, notifying the commencement of the provisions of the Jan Vishwas (Amendment of Provisions) Act, 2023, in so far as it relates to amendments in the Food Corporations Act, 1964, specified against serial number 17 of the Schedule to the said Act, with effect from 07.05.2024, issued under sub-section (2) of Section 1 of the said Act.

[Placed in Library. See No. L. T. 201/18/24]

STATEMENTS BY MINISTER

Status of Implementation of Twenty-Eighth and Thirty-First Reports of Department-Related Standing Committee on Consumer Affairs, Food and Public Distribution

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA): Sir, I lay the following statements regarding:—

- (a) Status of implementation of recommendations contained in the 28th Report of the Department-related Parliamentary Standing Committee on Consumer Affairs, Food and Public Distribution on Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY).

[Placed in Library. See No. L. T. 343/18/24]

- (b) Status of implementation of recommendations contained in the 31st Report of the Department-related Parliamentary Standing Committee on Consumer Affairs, Food and Public Distribution on 'Coarse grains Production and Distribution'.

[Placed in Library. See No. L. T. 344/18/24]

MOTION FOR ELECTION TO ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS), RAJKOT

MR. CHAIRMAN: Motion for election to the All India Institute of Medical Sciences (AIIMS), Rajkot. Shri Jagat Prakash Nadda to move a Motion for Election of one Member to the All India Institute of Medical Sciences (AIIMS), Rajkot.